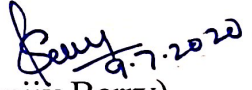


ORDER/CLARIFICATION

Re: Situation arising due to outbreak of the novel Coronavirus (COVID-19).

It is clarified for information of the Learned Advocates, Litigants and General Public that the limitation for filing the cases/applications before the Hon'ble High Court and the Sub-ordinate Courts stand extended w.e.f. 15.03.2020 till further orders, in pursuant to Order dated 23.03.2020 and 06.05.2020 passed in Suo Moto Writ Petition (Civil) No. 3/2020 which is pending before the Hon'ble Supreme Court and it will be subject to modification of orders by the Hon'ble Supreme Court, if any.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
09.07.2020